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20.	Cultiss Holand BV, Netherlands.
21.	Vanderhave Holding International, Netherlands.
22.	Multivitre Zandse Voetpads, Netherlands.
23.	Agro Advisebure, Netherlands.
24.	Flodac BV, Netherlands.
25.	Neele Bros Export, Netherlands.
26.	Agrico Quality Pvt. Ltd. Netherlands.
27.	Rosen Tan Tau, Netherlands
28.	Sylvan Wederland BV, Netherlands.
29.	Green Tek Holland, Netherlands.
30.	S & G Seeds BV, Netherlands.
31.	Noordani Consultancy B.V., Netherlands.
32.	Flamango International, Netherlands.
33.	Bruinsma Seeds B.V., Netherlands.
34.	Pieter Barten Baheer B.V., Netherlands.
35.	Goya ouderkerke, Netherlands.
36.	Bejo Zaden B.V., Netherlands.
37.	Meerhaim Roses & Trading B.V., Netherlands.
38.	Multiflor Holand. B.V., Netherlands.
39.	De Ruiters New Roses Intrn, Netherlands.
40.	Vogro Hietectehnogie, Netherlands.
41.	B.L. Mekenzie & Associates, New Zealand
42.	Pacific Floriculture (NZ) Ltd., New Zealand
43.	Asian Aquaculture Corn, Phillppines.
44.	Koipesol Somtlas, Spain.
45.	Asia Pot & Plant Ltd., Thailand.
46.	Dr. S.M. Sehgal, USA.
47.	Dekalb Plant Genetic, USA.
48.	Biogenetic Tech., USA.
49.	Agri Genetics Co., USA.
50.	Corn State Hybrid Ser. Inc., USA.
51.	Pioneer Overseas Corporation, USA.
52.	Venkatesh Krishna Murthy, USA.
53.	Asgrow Seed Co., USA.
54.	E.I. Dupont De Nemours & Co. Inc., USA.
55.	Sun Seeds, USA.
56.	Cargill Inc., USA.
57.	Bioponic International, USA.
58.	Bush Boake allen Ltd., U.K.
59.	FF Bep., U.K.
60.	Imperial Chemcial Industries, U.K.
61.	High Value Horticulture Plc., U.K.
62.	Khashi Enterprises Ltd., U.K.
63.	Zenoca Ltd., U.K.
64.	Fin-Centro Co-op., Yugoslavia.

[English]

Travelling without Visas

1563. KUMARI SUSHILA TIRIYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are considering to allow foreigners to travel India without the visas; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) No, Sir.

(b) Does not arise.

Fishing Harbour in Karnataka

1564. SHRI B.L. SHANKAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a proposal to build a fishing harbour in the Karnataka State for the benefit of the local fishermen;

(b) if so, the action being taken by the Government of India in this regard.

(c) the amount likely to be incurred on it; and

(d) the time by which it would be completed?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). Yes, Sir. The project for the construction of Malpe State-II fishing harbour has been sanctioned in February, 1996.

(c) The sanctioned cost of the project is Rs.1196.70 lakhs out of which Government of India's 50% share is Rs.598.35 lakhs.

(d) The Malpe State-II fishing harbour is scheduled to be completed within four years from the date of administrative approval viz. 19th February, 1996.

[Translation]

Fishing in Coastal areas

1565. SHRI BHIMRAO VISHNUJI BADADE :
SHRI SURESH PRABHU :
SHRI T. GOPAL KRISHNA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the fishermen are not able to catch fish in the coastal waters due to increasing pollution in these areas and the Government of India have granted permission to the foreign trawlers for deep sea fishing thereby leaving traditional coastal fishermen to strays;

(b) if so, whether the foreign trawlers Channelise their catch to foreign countries from the deep sea itself